

would be taken up after the ban is lifted in October, 1984.

Plans for Building Houses on the Vacant Plots

10079. SHRI RAM VILAS PASWAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the plans for building houses on the vacant plots declared 'residential' in regularised colonies in the Capital are not yet passed by the authorities concerned like DDA, NDMC etc.;

(b) if so, the reasons therefor and the likely time by which Government propose to approve such plans in the regularised colonies particularly, Navrang colony, in the Western Zone; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) (a) to (c) The building activity is allowed by the MCD on payment of development charges in the 103 colonies which were regularised by its Standing Committee during the years 1960-62 including the plots adjusted therein as per the revised regularisation plans of these colonies approved subsequently. The building plans of vacant built up plots in the other recently regularised unauthorised colonies including Navrang colony situated in Tri Nagar Group of colonies are not being sanctioned by the DDA and MCD at present pending settlement of issues like instalment and mode of recovery of development charges from the beneficiaries and the policy for approval of building plans in these colonies.

Future Trading in Cotton

10080. SHRI D.S.A. SIVAPRAKASAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that future trading in cotton has been stopped;

(b) if so, the reasons for such stoppage; and

(c) whether Government propose to revive the system ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) The futures trading in cotton was suspended because of tight supply position of cotton and rising trend in its prices.

(c) At present there no such proposal under the consideration of the Government.

राजस्थान में 'नाफेड' द्वारा खरीदी गई वस्तुएं

10081. श्री चतुर्भुज : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में नाफेड द्वार खुले बाजार में और मंडियों से कौन-कौन सी वस्तुएं खरीदी गई;

(ख) क्या वह नाफेड द्वारा व्यापारियों से सीधे की गई खरीद की जांच के आदेश देने क्योंकि इस लेन-देन में व्यापक पैमाने पर गबन हुआ है; और

(ग) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) नेफेड अपना सभी खरीद कार्य राज्यों की सहकारी विपणन समितियों के माध्यम से करता है तथा यह किसानों से सीधी खरीद नहीं करता है। राजस्थान में, राजस्थान की सहकारी समितियों के माध्यम से नेफेड द्वारा